

(e) whether some corrupt practice is involved in making payment; and

(f) if so, the details thereof alongwith action taken in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) There are no Subsidiary Industrial Units of BHEL at Bhopal. However, there are 48 Ancillary Units.

(b) BHEL Bhopal is sourcing a variety of parts/components/sub-assemblies like motor shafts, motor stator frames fabricated parts including structures, switchgear panels etc. from ancillary Units. The year wise value of order placed is as under:

Year	Value
1995-96	Rs. 19.97 crores
1996-97	Rs. 22.75 crores
1997-98	Rs. 17.82 crores

The above value excludes free issue materials by BHEL.

(c) and (d) All payments are being made to these units as per purchase contract terms and as per information received from BHEL no ancillary has closed down on this account.

(e) and (f) The payment is made as per contract terms on receipt and acceptance of goods at BHEL stores. We are not aware of any corrupt practice involved in making the payments.

Sugar Mills

574. SHRI HARI KEWAL PRASAD:
SHRI ADITYANATH:
SHRI MOHAN SINGH:

Will the Minister of TEXTILES be pleased to state:

(a) the number of sugar mills being run by the undertaking under the Textile Ministry, location-wise, state-wise;

(b) the number of mills out of these mills which are closed, sick and working separately, location-wise, State-wise;

(c) whether any proposal is under consideration of the Government to revive these closed sugar mills;

(d) if so, the details thereof, state-wise, location-wise, particularly Anand Nagar Sugar Mill of Eastern U.P.;

(e) whether the payment of labourers, farmers is also due on such sick/closed mills; and

(f) if so, the steps being taken by the Government in this regard?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) NTC has under it Swadeshi Mining & Mfg. Co.Ltd. which own Ganesh Sugar Mills, Anand Nagar, Distt. Maharaj Ganj (U.P.)

(b) The Ganesh Sugar Mills has no production activity since February, 1994. Swadeshi Mining & Mfg.Co. Ltd., which owns Ganesh Sugar Mills has been ordered to be wound up by the AAIFR and the case is pending before the High Court of Allahabad for winding up.

(c) No, Sir.

(d) Does not arise.

(e) and (f) In respect of Ganesh Sugar Mills, approx. Rs. 1.25 crores is payable to the workers towards retaining allowance and P.F. dues. However, no dues are payable to the farmers. These dues will be cleared on availability of funds.

[English]

Top Vacant posts in PSUs

575. SHRI V.V. RAGHAVAN:
SHRI INDRAJIT GUPTA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether about 100 posts of Chief Executive Officers (CEOs) and functional Directors in the Public Sector Undertakings are lying vacant at present;

(b) if so, the details thereof and since when each of these are lying vacant; and

(c) the reason for delay in filling up these posts and the steps being taken to fill up these vacancies without further delay?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) and (b) 29 posts of Chief Executives and 66 posts of functional Directors were vacant in various Public Sector Undertaking as on 30.4.98. The details of these posts are given in the Statement enclosed.

(c) Posts of Chief Executives and functional Directors in Public Sector Undertaking are required to be filled up in accordance with a prescribed procedure which includes Selection by PESB and appointment by the administrative Ministry concerned after completing various formalities including vigilance clearance. In certain cases the posts are kept in abeyance due to proposed restructuring of the PSU concerned. At times the selected persons do not join the posts immediately due to personal reasons. In order to avoid delay in the appointment, a time schedule for completing various steps of appointment has been laid down and the vacancies are monitored on a regular basis.

Statement**Details of posts of Chief Executives and Functional Directors lying vacant as on 30.4.98**

S.No.	Name of Post	Date of vacancy
1	2	3
1.	MD, Orissa Drug & Pharmaceuticals Ltd.	21.12.96
2.	Chairman, Hindustan Aeronautics Ltd.	1.8.97
3.	MD, Indian Railway Finance Corpn. Ltd.	1.9.95
4.	MD, North Eastern Regional Agricultural Marketing Corpn. Ltd.	3.6.97
5.	MD, State Farms Corpn. of India Ltd.	1.3.98
6.	CMD, Coal India Ltd. (Subsidiary)	1.8.97
7.	CMD, Hindustan Vegetable Oils Corpn. Ltd.	1.10.97
8.	CMD, C.M.C. Ltd.	1.8.97
9.	MD, Central warehousing Corpn. Ltd.	1.3.98
10.	CMD, Hospital Services Consultancy Corpn. Ltd.	16.5.97
11.	MD, Burn Standard Co. Ltd.	2.9.92
12.	CMD, National Industrial Dev. Corpn. Ltd.	10.10.97
13.	CMD, India Tourism Dev. Corpn. Ltd.	1.1.0.97
14.	CMD, Artificial Limbs Mfg. Corpn. of India	24.11.97
15.	MD, Smith Stanistree Pharmaceuticals Ltd.	1.6.97
16.	CMD, Hindustan Insecticides Ltd.	1.2.98
17.	MD, Manipur State Drugs & Pharmaceuticals Ltd.	1.10.97
18.	MD, U.P. Drugs & Pharmaceuticals Ltd.	1.3.98
19.	MD(AC), Hindustan Aeronautics Ltd.	1.3.98
20.	CMD, National Hydro-Electric Ltd.	1.10.97
21.	Chairman, Airports Authority of India Ltd.	15.10.96
22.	CMD, Minerals & Metals Trading Corpn.	13.5.97
23.	CMD, Projects & Equipments Corpn. of India	6.10.97
24.	CMD, Oil India Ltd.	1.2.98
25.	CMD, Hooghly Dock & Port Engineers Ltd.	6.10.97

1	2	3
26.	CMD, Central Inland Water Transport Corpn.	6.3.98
27.	CMD, Fertilizers & Chemical Travancore Ltd.	5.3.98
28.	CMD, Hindustan Salts Ltd.	1.4.98
29.	MD (BC), Hindustan Aeronautics Ltd.	5.3.98
30.	Dir (Mktg. & OPe), Broadcasting Engineering Consultations	New Post.
31.	Dir (Fin), Electronics Trade & Tech. Dev. Corpn.	1.4.94
32.	Dir (Fin), Goa Shipyard Ltd.	1.9.95
33.	Dir (Tech), Rural Electrification Corpn. Ltd.	1.5.97
34.	Dir (Mktg), National Jute Mfr. Corpn. Ltd.	1.4.97
35.	Dir (Fin), Jute Corporation of India Ltd.	13.2.97
36.	Dir (Prod), Instrumentation Ltd.	13.11.97
37.	Dir (Gas Cracker), Indian Petrochem. Corpn.	18.6.96
38.	Dir (R&D), Indian Petrochemicals Corpn. Ltd.	1.4.94
39.	Dir (Fin), Rural Electrification Corpn. Ltd.	27.11.96
40.	Dir (Fin), Hindustan Fertilizer Corpn. Ltd.	1.11.95
41.	Dir (Mktg), Paradeep Phosphates Ltd.	New Post
42.	Dir (Mktg), National Fertilizers Ltd.	New Post.
43.	Dir (Fin)(MCL), Coal India Ltd.	New Post.
44.	Dir (Engg), Hospital Services Consultancy Corpn.	26.9.96
45.	Dir (Tech), Bharat Yantra Nigam Ltd.	1.5.96
46.	Dir (Tech), Bharat Bhari Udyog Nigam Ltd.	15.9.95
47.	Dir (Pers), Bharat Bhari Udyog Nigam Ltd.	1.3.97
48.	Dir (Fin), Mining & Allied Machinery Corpn.	13.12.95
49.	Dir (Pers), Cement Corpn. of India Ltd.	1.11.96
50.	Dir (Prod), Tyre Corpn. of India Ltd.	1.2.97
51.	Dir (Fin) Braithwaite & Co. Ltd.	22.7.97
52.	Dir (Fin), Scooters India Ltd.	Post revived
53.	Dir (Ope), Hindustan Paper Corpn. Ltd.	1.11.96
54.	Dir (Fin), Hindustan Photo Films Mfg. Co. Ltd.	4.2.98
55.	Dir (Fin), Indian Renewable Energy Dev. Agency	New Post

1	2	3
56. Dir (Fin), Mahanagar Telephone Nigam Ltd.		Post revived
57. Dir (Tech), Mahanagar Telephone Nigam Ltd.		Post revived
58. Dir (R &D), Indian Telephone Industries Ltd.		1.3.98
59. Dir (Pers), Bharat Electronics Ltd.		1.1.97
60. Dir (HRD), Bharat Earth Movers Ltd.		3.9.96
61. Dir (Tech), Coal India Ltd.		28.10.97
62. Dir (Com.) National Thermal Power Corpn. Ltd.		3.9.96
63. Dir (Pers), Power Grid Corporation Ltd.		—
64. Dir (Civil), Nathpa Jhakri Power Corpn.		31.12.97
65. Dir (Fin), State Trading Corpn. of India Ltd.		12.1.98
66. Dir (Fin), Hindustan Corpn. Ltd.		1.3.98
67. Dir (R&D), Indian Oil Corpn. Ltd.		1.2.93
68. Dir (Proj), Gas Authority of India Ltd.		1.4.96
69. Dir (Commerce), Engineers India Ltd.		10.10.97
70. Dir (Pers), Indian Oil Corpn. Ltd.		1.2.98
71. Dir (Pers), Bharat Petroleum Corpn. Ltd.		1.3.98
72. Dir (Pers), Engineers India Ltd.		1.3.98
73. Dir (Fin), Oil India Ltd.		31.10.97
74. Dir (Fin), ONGC Videsh Ltd.		New Post.
75. Dir (Prod), Bongaigoan Refinery & Petrochemicals Ltd.		—
76. Dir (Tech), Konkah Railway Corpn. Ltd.		31.12.96
77. Dir (Prod), Kudremukh Iron Ore Co. Ltd.		19.11.97
78. Dir (Prod), National Mineral Dev. Corpn. Ltd.		24.12.97
79. Dir (Fin), National Mineral Dev. Corpn. Ltd.		17.1.98
80. Dir (Tech), British India Corpn. Ltd.		1.6.95
81. Dir (Fin), Hindustan Antibiotics Ltd.		11.3.98
82. Dir (Mktg), Fertilizers & Chem. Travancore Ltd.		New Post.

1	2	3
83. Dir (Mktg), Rashtriya Chem. & Fertilizers Ltd.		New Post.
84. Dir (Mktg), Heavy Engineering Corpn. Ltd.		7.2.96
85. Dir (Tech), Scooters India Ltd.		New Post.
86. Dir (Dev.) Videsh Sanchar Nigam Ltd.		Post revived
87. Dir (Fin), Videsh Sanchar Nigam Ltd.		Post revived
88. Dir (Network), Videsh Sanchar Nigam Ltd.		Post revived
89. Dir (D&D), Hindustan Aeronautics Ltd.		Post revived
90. Dir (OS), Mazagon Dock Ltd.		11.12.97
91. Dir (Mktg), State Trading Corpn. Of India		28.1.98
92. Dir (Pers), Bharat Aluminium Co. Ltd.		1.4.98
93. Dir (Ope), Steel Authority of India Ltd.		2.2.98
94. Dir (Pers), National Jute Mfr. Corpn. Ltd.		1.2.97
95. Dir (Fin), British India Corpn. Ltd.		1.12.97

Reduction in Orders of BHEL

576 SHRI INDRAJIT GUPTA .

SHRIMATI GEETA MUKERJEE :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the steep reduction in import tariff and introduction of zero duty on imports for refineries and fertiliser industry has adversely affected the Bharat Heavy Electricals Limited (BHEL) resulting in the reduction in the inflow of orders;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) This has been one of the factors resulting in the reduction of inflow of orders, as estimated by BHEL.

(b) BHEL has estimated that during the past three years, the volume of business lost by it on account of factors including the above duty reduction is of the order of Rs. 600 crs. approximately.

(c) The Government is seized of the matter.